

Missing N.D.F. Receipt Books

*145. **Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) whether the question of about 80 missing receipt books for collection of the National Defence Fund issued through the Mayor's Council in Delhi has been finally closed;

(b) if so, in what circumstances; and

(c) how many such receipt books issued all over the country for collection of the National Defence Fund still remain unaccounted for?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (b). Out of 2610 receipt books issued by the Mayor's Council for National Defence, Delhi, only 107 receipt books are finally missing or outstanding. After issuing advertisements in the Press inviting information and objections, the Mayor's Council decided to treat the matter as closed. A final decision will, however, be taken only by the Executive Committee of the National Defence Fund at its next meeting.

(c) All the State Governments were requested in December 1963 to withdraw the receipt books issued for making collections to the National Defence Fund and to get the relevant accounts audited. They are already taking necessary action in this regard but as the collections were made at different levels down to the Taluk, it will take some time before the position of receipt books all over the country is known.

Seating of China in U.N.

*146. { **Shri Kapur Singh:**
Shri P. C. Borooah:
Shri P. K. Deo:
Shri Buta Singh:
Shri Gulshan:

Will the Minister of External Affairs be pleased to state:

(a) whether Cambodia has proposed the inclusion of an item concern-

ing the seating of the People's Republic of China in the U.N.O. in the agenda of the forthcoming session of the UN General Assembly; and

(b) if so, Government of India's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) This item will be taken up for consideration if it is approved by the General Committee and then by the Plenary Session of the General Assembly. The Government of India will express its views on the matter when it comes up for debate.

Note Circulated by Portugal Government

{ **Shri Umanath:**
Shri Imbichibava:
 *147. { **Shri M. N. Swamy:**
 { **Shri B. K. Das:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that representatives of Portugal in U.N.O. circulated among the members of the Security Council in October this year a complaint against India containing allegations of atrocities on Goans; and

(b) if so, the steps taken by Government in the matter?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). The Portuguese Government wrote a letter to the President of the Security Council, enclosing a note for circulation to the Members of the Security Council, alleging suppression of religious freedom and persecution of people in Goa. The Government of India also wrote a letter to the President of the Security Council which was circulated to all Members of the United Nations. The Indian reply pointed out that Portugal was guilty of savage repression of the people of Angola, Mozambique and its other colonies and that it should stop interfering in the internal affairs of other countries. Copies of the Portuguese

letter and the Indian reply are placed on the Table of the House. [Placed in Library. See No. LT-3421/64].

Industrial Truce Resolution

*148. { Shri A. K. Gopalan:
Shri Umanath:
Shri Imbichibava:

Will the Minister of Labour and Employment be pleased to state:

(a) whether some trade union centres have backed out of Industrial Truce Resolution;

(b) the names of the organisations backing out of the Truce Resolution; and

(c) whether there is any proposal before Government to reconsider the Industrial Truce Resolution?

The Minister of Labour and Employment (Shri D Sanjivayya): (a) No Central Trade Union organisation or its affiliate has backed out of the Industrial Truce Resolution.

(b) Does not arise.

(c) No.

U.N. General Assembly Session

*149. { Dr. Ranen Sen:
Dr. Saradish Roy:
Shri Dinen Bhattacharya:

Will the Minister of External Affairs be pleased to state:

(a) whether certain Afro-Asian and Latin American countries have requested the U.N. Authorities to postpone the coming session of the General Assembly;

(b) the reasons for the same; and

(c) the reaction of Government to this move?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Certain Afro-Asian countries requested the Secretary-General of the U.N. to postpone the forthcoming session

of the General Assembly to a suitable date in November in view of the fact that the second Conference of Heads of State or Government of Non-aligned countries was meeting in Cairo in October. Subsequently, certain Afro-Asian and Latin American countries requested the Secretary-General to further postpone it to the 1st of December as such postponement would, in their view, serve the best interests of the Organisation and ensure a more constructive contribution by Member States to the work of the General Assembly.

(c) The Government of India was a co-signatory to the first request for postponement. They also supported the second request.

Price Index

*150. { Dr. Saradish Roy:
Shri Dinen Bhattacharya:
Dr. Ranen Sen:
Shri P. C. Borooah:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the workers' cost of living index has gone up appreciably in the last three months; and

(b) if so, the steps Government propose to take to ensure that the workers get proper relief and compensation for the rise?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) The All-India (Interim) Working Class Consumer Price Index numbers on base 1949=100 for the last three months are indicated below:

| | |
|-----------|----------|
| July | 1964—154 |
| August | 1964—156 |
| September | 1964—159 |

(b) The position regarding adjustment of Dearness Allowance to Consumer Price Index Number is as under: